नितेन चन्द्र सम्बद NITEN CHANDRA Secretary



केन्द्रीय सूचना आयोग कमरा नं.-501, पांचवा तल, बाबा गंगनाथ म मुनिरका, नई दिल्ली-110067 CENTRAL INFORMATION COMMISSIO Room No. 501, 5th Floor, Baba Gangnath Marg, Munirka New Delhi-110067

Date 13.04.2020

To,

Secretary
Department of Personnel and Training,
Government of India, New Delhi

Sub: Supplementing the government measures on COVID-19 related relief and rescue operations employing the provisions of section 4 of the RTI Act.

Dear Ada,

I am directed to say that the Commission in its emergent meeting on 7.4.2020 took note that with the spread of the COVID-19 contagion, Government has resorted to mitigation and suppression measures in a timely manner, and minimized the hazards posed by the contagion. Government has also launched a slew of rescue and relief measures to ensure food, shelter, medicines, water, sanitation, transportation, testing and treatment of the population exposed to the risk.

Considering the unique challenges of the pandemic, it may kindly be considered
to bring to the notice of the public authorities dealing with essential services that
government relief, rescue and other welfare actions should be widely disseminated by
them in the media as well as on their websites, in accordance with Section 4 of the RTI
Act.

With regards,

Yours sincerely, (Niten Chandra)

Phone: 011-26167932, FAX: 011-26106287, E-mail: secy-cic@nic.in, Web.: www.cic.gov.in